

Central Administrative Tribunal
Principal Bench

C.P. No. 116 of 1999
in
O.A. No. 1017 of 1997

(21)

New Delhi, dated this the 31st January, 1999

Hon'ble Mr. S.R. Adige, Vice Chairman (A)
Hon'ble Kuldip Singh, Member (J)

Shri S.C. Jain,
S/o Shri R.D. Jain,
R/o House No. 1561,
Sector 16, Faridabad (Haryana) .. Applicant

(By Advocate: Shri Gurmeet Singh)

Versus

1. Shri Javed Choudhary,
Secretary,
Dept. of Revenues,
Ministry of Finance,
North Block, New Delhi.
2. Shri G.R. Meena,
Dy. Commissioner (P&V),
Customs & Central Excise Commissionerate,
CR Building, I.P. Estate,
New Delhi-110002.
3. (Mrs.) Vijay Zutshi,
Commissioner of Customs,
New Customs House,
Near Air Cargo Terminal II,
IGI Airport,
New Delhi. ... Respondents

(By Advocate: Shri R.R. Bharti)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Both counsel admit that in the background of the Tribunal's order dated 10.9.99 in O.A. No. 1017/97, C.P. No. 116/99 does not survive.

2. However, if applicant has any further grievance it will be open to him to agitate the same through appropriate original proceedings in accordance with law, if so advised.

(2)

(22)

3. Subject to the above the C.P. is dismissed.

Notices are discharged.

Kuldip
(Kuldip Singh)

Member (J)

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Adige
(S.R. Adige)

Vice Chairman (A)